

03.11.2000

Hon'ble Mr. S. Dayal, A.M.
Hon'ble Mr. Rafiq Uddin, J.M.

Sri H.S. Srivastava for the applicant
Sri Manoj Kumar Proxy counsel for Sri R.C. Joshi
for the respondents.

Learned counsel for the respondents is
directed to produce the proceedings of D.P.C.
in which the applicant was considered and not
found fit in 1992 as learned counsel for the
applicant mentions that applicant was found fit
in the next selection itself for the post of
Senior Accounts Officer.

List for hearing on 11.12.2000. Copy of this
order may be given to learned counsel for the
respondents.


J.M.


A.M.

Received Copy of order

Recd
9/11/00

For
R.C. Joshi
Advocate

O/R
Copy of order have
been given to Sri
R.C. Joshi, Advocate
Counsel for Respondent
on 9/11/00. Nafees.


8-11-2000

jud declared
on 23/4/2002
see ~ on 1067/93